- Shri B. Madhu, Andhra Farmers Forum, House No. 7/30/39, Main Road, Hotel Swapna, Near L.I.C., RAJAHMUNDRY, (Andhra Pradesh)
- 7. Shri H.B.Dave, General Secretary, Bharatiya Mazdoor Sangh, Ram Naresh Bhawan, Tilak Gali, Pahar Ganj, NEW DELHI-110055.
- 8. Shri K.M. Shankar Prabhu, President, Karnataka Beedi Industry Association, TVS Sadan, Kodumul Ranga Rao Road, Kodialbai, MANGALORE-575003. (Karnataka State)

## Lok Adaltas in States

\*447. SHRIRAMJI LAL: Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether Lok Adalats are functioning in every State;
- (b) if so, to what extent these have been useful:
- (c) whether Government would like to extend them at district level:
- (d) whether Government will constitute family court also on the pattern of Lok Adalats; and

'(e) if so, by when?

THE MINISTER OF STATE OF THE DEPARTMENT OF LEGAL AFFAIRS, LEGISLATIVE DEPARTMENT AND DEPARTMENT OF JUSTICE (SHRI RAMAKANT D. KHALAP): (a) and (b) As per information available with the National Legal Services Authority, the Lok Adalats are being organised in the States of Andhra Pradesh, Assam, Bihar, Goa, Gujarat, Haryana, Himachal Pradesh, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Manipur, Meghalaya, Mizoram, Orissa, Punjab, Rajasthan, Sikkim, Tamil Nadu, Tripura, Uttar Pradesh, West Bengal, Chandigarh Administration, National Capital Territory of Delhi and Pondicherry.

(c) Under the Legal Services Authorities Act, 1987 which has come into force w.e.f.

- 9th November, 1995, one of the functions of the District Legal Services Authorities is to organise Lok Adalats within the District.
- (d) There is no proposal to constitute Family Courts on the pattern of Lok Adalat.
  - (e) Question does not arise.

## Function of Indian Airlines and Air India as Allied Service

\*448.MAULANA OBAIDULLAH KHAN AZMI: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the Offices and Departments in Delhi where Indian Airlines and Air India are functioning as an allied service;
- (b) the policy and criteria for posting staff and offices at such places;
- (c) the policy and criteria for transfer of such staff and officers:
- (d) whether Government are aware that posting at one place for a long period results into nexus and malpractices; and
- (e) the steps taken to avoid long stay of officers and staff at one place?

THE MINISTER OF CIVIL AVITION (SHRI CM. IBRAHIM) (a) There are some areas of cooperation between Indian Airlines and Air India, but the two airlines are not functioning as an allied service.

- (b) and (c) Do not arise.
- (d) and (e) Posting and transfers are made keeping in view the availability of posts, suitability of employees and on administrative consideration.

## Visit of Indian/Foreign Tourists in Kanyakumari

\*449. SHRI N. THALAVAISUNDARAM: Will the Minister of TOURISM be pleased to state:

- (a) the number of tourists, Indian/Foreign, who visited the place of tourist interest in Kanyakumari during last year, and during current year; and
- (b) the measures taken by Government to provide facilities like cheaper accomodation for low budget tourists?